

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 08 of 2017 (SZ)

Applicant(s)

S.Kannammal,
5/111, Ottanai Thottam,
Coolipalayam R.S.
Avinashi Taluk, Tiruppur District

Vs

The Government of India,
Ministry of Environment, Forest &
Climate Change, Indira Paryavaran
Bhavan, Jor Bag Road,
Aliganjh, New Delhi and others

Respondent(s)

Legal Practitioners for Applicant(s)

M/s.R.Prabakar & N.Stalin

Legal Practitioners for Respondents

Mrs.Me.Saraswathy for R1
Mrs.Yasmeen Ali for R2 & R4
M/s. E.Manoharan for R3 & R5
M/s.M.Muthappan &
M.Alagu Goutham for R6
M/s.V.P.Sengottuvel, K.Indu Priya,
K.R.Nishanth & K.Prakash for R7

Note of the Registry	Orders of the Tribunal
Item No.4	<p>Date: 23rd November, 2017</p> <p>The learned counsel appearing for the applicant submitted that rejoinder has been filed.</p> <p>List the matter for final arguments on 08.01.2018.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>

